



Recovery Division
Southern Regional Office

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SECURITIES AND EXCHANGE BOARD OF INDIA
SOUTHERN REGIONAL OFFICE

Completion of Recovery Certificate No 4720 of 2022 dated May 04, 2022 issued against Srinivas Rao Marupudi (PAN – ACQPM0876L) in the matter of Venus Power Ventures (India) Limited

Recovery Certificate No. 4720 of 2022 dated May 04, 2022 was drawn against Srinivas Rao Marupudi (PAN – ACQPM0876L) for a sum of Rs.3,22,000/- (Rupees Three Lakh Twenty-Two Thousand only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of Penalty imposed by the Adjudicating Officer vide Order/GR/PU/2021-22/14130-14162 dated 09/11/2021 in the matter of Venus Power Ventures (India) Limited.

In view of the payment of the amount Rs.4,69,000 /- (Rupees Four Lakh Sixty-Nine Thousand only) due under the Recovery Certificate, the said Recovery Certificate No. 4720 of 2022 is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 of the Income-Tax Act, 1961.

Date: June 30, 2026
Place: Chennai

Recovery Officer

सलमानु के के
SALMANU K K

वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनियम बोर्ड, चेन्नई
Securities and Exchange Board of India, Chennai

